

SPECIAL BENCH
COURT - I

O-264

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

RCP(CA)/1(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	NAJRUL MOLLA VS PRAGATI MEDI PHARMA PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Mr. Saurav Jain, Adv. : For R4

Ms. Muskan Balasaria, Adv. : For R3

ORDER

1. Ld. Counsel for the R3 and R4 present.
2. Post this matter for final hearing on **20/6/2024**. In the meantime, pleadings be completed.

**D. Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**